

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT – II

**Item No. 311
(IB)-880(ND)2020**

IN THE MATTER OF:

Ganesh Vincom Private Limited

Applicant/Petitioner

Versus

Vipul Limited

...Respondent

SECTION:7 of IBC, 2016

Order Delivered on 05.10.2020

CORAM:

**SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Sandeep Bajaj, Mr. Devansh Jain, Advs. for Applicant.

ORDER

Renotify this case on 19th October, 2020.


**(T. S. Singh)
Court Officer**